

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:565  
ANSWERED ON:27.02.2013  
EDUCATION PROJECTS  
Tandon Shri Lal Ji

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the latest status of the education projects being run by the Union Government in various parts of the country, particularly in Uttar Pradesh;
- (b) whether the said projects are not functioning properly particularly in the rural areas of various States;
- (c) if so, the reasons therefor along with the efforts being made by the Government for the proper implementation of the same effectively;and
- (d) the amount of funds spent thereon, till date, State-wise including Uttar Pradesh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) The Government has taken-up various Centrally Sponsored Schemes and programmes for providing quality education in the country including in the State of Uttar Pradesh. These include the Sarva Shiksha Abhiyan (SSA) for providing free and compulsory education to the children in the age group of 6-14 years, the Mid Day Meal (MDM) scheme to enhance enrolment, retention and attendance of children apart from improving their nutritional levels, in classes I – VIII in Government, Local Body and Government aided schools, and Education Guarantee Scheme (EGS) and Alternative and Innovative Education (AIE) centres, NCLP Schools and Madarsa and Maqtabs supported under the SSA, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) to universalize access to and ensure good quality secondary education, the establishment of 6000 Model Schools at Block level as benchmark of excellence, the Scheme for Providing Quality Education in Madarsas (SPQEM) to encourage traditional institution like Madarsas and Makhtabs to modernize their curriculum and the Infrastructure Development of Minority Institutions (IDMI) to augment infrastructure in private aided/unaided minority schools/ institutions in order to enhance the quality of education to minority children.

(b) & (c) All the programmes are being implemented in close coordination with the State Governments/ UTs. The programmes are monitored periodically by the Government and appropriate remedial measures taken, wherever necessary. The progress of the implementation of the programmes is also reviewed in the meetings with the respective State Education Secretaries.

(d) The State wise details of the funds released/ expenditure during the last three years are given at Annexure-I to VI